

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

Caveat APPLICATION NO. 1/2000
CA. 64/2000

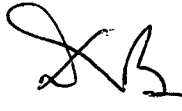
OF 199

Applicant(s) Sri Rupak Medhi

Respondent(s) Kamad Borodoi

Advocate for Applicant(s) Mr. B. K. Sharma
Mr. S. Sarma

Advocate for Respondent(s)

| Notes of the Registry | Date | Order of the Tribunal |
|---|---------------------------|---|
| <p>The learned Applicant Advocate has filed this Caveat petition with a prayer for in connection of Original Application.</p> <p>Laid before Honble Court for further orders.</p> <p>Section officer.</p> | <p>17.2.00</p> <p>trd</p> | <p>This caveat has been filed by the Caveators. The Caveators are allowed to make submissions before this Tribunal. Caveat is disposed of.</p> <p> Vice-Chairman</p> |

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| Notes of the Registry | Date | Order of the Tribunal |
|-----------------------|------|------------------------------|
| <p>1910</p> | | <p>ORDER OF THE TRIBUNAL</p> |
| | | |

14 FEB 2000

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

CAVEAT. NO.2000.
O.A.NO. of 199

Filed by
Siddhartha
Sarkar
Advocate.

IN THE MATTER OF.

An application under section 148 A of Civil Procedure Code for lodging a caveat.

AND.

IN THE MATTER OF.

The proposed training i.e, Deputation for Junior Telecom Officer Induction Training for TTA Assam Circle, scheduled to be held w,e,f, 21.2.2000.

AND.

IN THE MATTER OF.

1. Rupak Medhi,
2. Ranjit Sharma.
3. Mainul Islam.
4. Hiten Choudhury.
5. Rajani Deka.
6. Amulaya Deka.
7. Nazrul Islam.

All are at present working as Telecom Tech. Asstt. under the Chief General Manager Assam Telecom Circle.

.....Caveator..

--- versus ---

1. Madhab Ch. Nath.
2. Khagendra Kalita.
3. Mrinmoi Dhekial Phukan.
4. Nalini Kr. Dutta.
5. Dipak Nath.

6. Ganesh Ch. Doimari.

7. Hiteswar Bordiori.

8. Nandeswar Mesh.

9. Basubev Dey.

10. Pabin Kr. Sarma.

11. Kumud Bordoloi.

All are at present working as Telecom Tech. Asstt under the Chief General Manager Telecom Assam Circle.

Prospective Applicants.

The Humble application on behalf of the caveator above named;
MOST RESPECTFULLY SHEWETH.

1. That the caveators are at present working as Telecom Tech. Asstt (in short TTA). under the Chief General Manager, Assam Telecom Circle, and the said authority has proposed to sent the said caveators for training i.e, Deputation for Junior Telecom Officer (in short JTO) Induction Training for TTAs of Assam Circle. The caveators are all eligible candidates for the said training and they have passed the examination held for that purpose. The authority concerned has proposed the said training to the caveators in accordance with their merit position as well as law.

2. That there is every likelihood of the prospective petitioners filing Original Application before this Hon'ble Tribunal against the aforesaid proposed training .

3. That, the issue involves interest of the caveator as well as public and any order passed in favour of the prospective petitioners would vitally effect the interest of the caveator as well as public.

4. That in view of the above facts and circumstances the prospective petitioners in the event of filing such petition

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before this Hon'ble Court, may be directed to furnish a copy of the said petition so that the caveator can oppose the said petition at the time of its admission.

5. That a notice of the caveat has been served upon the prospective petitioners by registered post.

6. That this caveat has been filed bonafide and to secure ends of justice.

In the premises aforesaid, it is most respectfully prayed that Your Lordships would be pleased to admit this caveat directing the prospective petitioners to serve a copy of the said petition with annexures before its admission and/or passed any other order/orders as may be deemed fit and proper.

And for this act of kindness, the caveator as in duty bound shall ever pray.

SCHEDULE.

1. Name of the Caveators.

1. Rupak Medhi,
2. Ranjit Sharma.
3. Mainul Islam.
4. Hiten Choudhury.
5. Rajani Deka.
6. Amulaya Deka.
7. Nazrul Islam.

2. Name of the Prospective Applicants.

1. Madhab Ch. Nath.
2. Khagendra Kalita.
3. Mrinmoi Dhekial Phukan.
4. Nalini Kr. Dutta.
5. Dipak Nath.
6. Ganesh Ch. Doimari.
7. Hiteswar Bordiori.
8. Nandeswar Mesh.
9. Basubev Dey.
10. Pabin Kr. Sarma.
11. Kumud Bordoloi.

3. Order against which the caveat has been filed.

The proposed training i,e, Deputation for Junior Telecom Officer Induction Training for TTA Assam Circle, scheduled to be held w,e,f, 21.2.2000.

4. Name of the advocates for the caveators.

1. B.K.Shrma, Sr Advocate.
2. S.Sarma.
3. U.K.Nair.
4. U,K.Goswami.